

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. 2350
ANSWERED ON 15.12.2025**

Restructuring of National Testing Agency (NTA)

2350. Shri Chandra Prakash Choudhary:

Will the Minister of EDUCATION be pleased to state:

- (a) the status of the restructuring of the National Testing Agency (NTA) and the measures being taken by the Government to ensure that the new technology-based DIGI-EXAM system is robust against past mismanagement and security breaches;
- (b) the manner in which the Performance Assessment, Review and Analysis of Knowledge for Holistic Development (PARAKH) is working to standardize new assessment methods along with the time by which the PARAKH framework is likely to be implemented for classes 3, 5 and 8;
- (c) the reasons for the creation of ten additional posts in the NTA;
- (d) whether the Government is monitoring the effectiveness of the public statements issued by the Government to reduce students' dependence on coaching centres, if so, the details thereof; and
- (e) the manner in which redesigned board exams and curriculum are expected to lessen reliance on coaching institutes?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR. SUKANTA MAJUMDAR)**

(a)to (e) The National Testing Agency (NTA) was established in 2018 as a specialized organization to conduct examinations for Admission/Fellowship in Higher Education Institutions. Since its inception in 2018, NTA has successfully conducted over 250 examinations involving over 5.5 crore candidates.

In order to ensure transparent, smooth and fair conduct of examinations by NTA, the Ministry of Education constituted a High-Level Committee of Experts (HLCE) on 22.06.2024. The Committee submitted its report on 21.10.2024 on reformation of National Common Entrance Testing in India through several measures including institutional linkage with States, involvement of Test Indenting Agencies as knowledge and examinations partner, authentication of candidates at different Stages etc.

A High-Powered Steering Committee, chaired by Dr. K. Radhakrishnan, former Chairman, I.S.R.O. is already constituted to oversee the implementation of reforms in the conduct of national-level examinations by the NTA.

For strengthening of the NTA, 16 new posts have been created in NTA, 8 each at the Director and Joint Director levels to ensure smooth and fair conduct of examinations.

In pursuance of the National Education Policy (NEP) 2020, the National Assessment Centre, PARAKH (Performance Assessment, Review, and Analysis of Knowledge for Holistic Development), was established on 8th February, 2023 by the Ministry of Education under the National Council of Educational Research and Training (NCERT).

As part of its mandate to bring about a shift towards continuous formative assessments, the National Assessment Centre - PARAKH has conceptualized and developed Holistic Progress Cards, at each of the four stages of school education envisioned by the NEP, 2020 namely foundational, preparatory, middle and secondary stage (available at <https://ncert.nic.in/parakh/hpc.php?ln=>).

The Holistic Progress Card (HPC), has been issued with the focus of shift from rote memorisation to competency-based and formative assessment. It captured multi-dimensional progress of learners covering cognitive, socio-emotional and physical development through qualitative and quantitative indicators.

32 States/UTs have adopted/adapted HPCs at the Foundational, Preparatory and Middle Stages of Education.

Ministry of Education in collaboration with IIT Kanpur has started SATHEE (Self-Assessment, Test and Help for Entrance Examination) portal to provide free of cost quality content to students who intend to participate in competitive examinations such as JEE, NEET, CUET and other Examinations. More than 17 lakh learners are registered and 400 mentors are available on the platform.

The Ministry of Education has formulated guidelines for regulation of coaching centres and circulated the same to States/UTs on 16.01.2024 for consideration and taking action by way of appropriate legal framework. The guidelines are available at:

https://www.education.gov.in/sites/upload_files/mhrd/files/Guidelines_Coaching_Centres_en.pdf
